

CENTRAL ADMINISTRATIVE TRIBUNAL
ERNAKULAM BENCH

ORIGINAL APPLICATION NO. 180/000088/2018

Friday, this the 17th day of August, 2018

CORAM

HON'BLE MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

S.Santhosh Kumar,
Aged 45 years, S/o.J.Sivadasan Pillai
Junior Engineer(C), O/o GE(AF) Trivandrum
Residing at P 68/6 MES Quarters
Vayu Vihar Complex, Thuruvickal Post
Pulayanarkotta, Trivandrum

... **Applicant**

[By Advocate Mr. R.Sreeraj]

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1. Union of India represented by its Secretary to the Government of India, Ministry of Defence, New Delhi – 110 001
2. The Engineer-in-Chief, Military Engineer Services
New Delhi- 110 001
3. The Chief Engineer, HQ Southern Command
Military Engineer Services, Pune 400 001
4. The Chief Engineer(AF), Military Engineer Services
Bangalore – 560 007
5. The Command Works Engineers (AF)
Military Engineer Services
Trivandrum -695 001
6. The Garrison Engineer (AF)
Military Engineer Services
Pulayanarkotta, Thuruvickal P.O
Thiruvananthapuram - 31

(By Advocate Mr. Thomas Mathew Nellimoottil)

This application having been finally heard on 17.8.2018, the Tribunal on the same day delivered the following in the open court.

ORDER (ORAL)

Per: MR.E.K.BHARAT BHUSHAN, ADMINISTRATIVE MEMBER

Mr.R.Sreeraj, learned counsel for the applicant submits that on account of the promotion granted to the applicant since the Original Application had been filed, he wishes to withdraw the Original Application. Shri.Thomas Mathew Nellimoottil,Sr.PCGC, learned counsel for the respondents has no objection to the same. The Original Application is permitted to be withdrawn.

**(E.K.BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

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List of Annexures

Annexure A-1 - True copy of the PO No.99/2017 (132601/Adm-17/JE(Civ)/01/EIB(S)/A1(a))dated 15.11.2017 issued on behalf of the 3rd respondent

Annexure A-2 - True copy of the 2007 Transfer Guidelines of the Military Engineer Services (Guidelines Management of Group C'& 'D'posts of MES)

Annexure A-3 - True copy of the Bonafide Certificate (F.No. 31/350/KVAFS TVM/2017-18) dated 04.12.2017 issued by the Principal, Kendriya Vidyalaya, AFS Trivandrum.

Annexure A-4 - True copy of the representation dated 17.11.2017 submitted by the applicant to the 3rd Respondent.

Annexure A-5 - True copy of the Order No. 132601/Adm-17/JE(Civ)/19/EIB(S)/A1(a) dated 08.01.2018 issued on behalf of the 3rd Respondent.

Annexure R-1 - True copy of Guidelines management of Group C & D personnel of the MES issued by E-in-C's Branch as per letter No. B/20148/PP/E1C (i) dated 27.08.2007 (R1).

Annexure R-2 - True copy of Headquarters, Chief Engineer, Southern Command Pune letter No. 132601/Admn-17/JE(Civ)/01/E1B(S)A1(a) dated 15.11.2017 (R2).

Annexure R-3 - True copy of GE (AF) Trivandrum has been made good through Posting Order attached as Annexure R3(i), R3(ii) & R3(iii).

Annexure R-4 - True copy of Headquarters, Chief Engineer, Southern Command Pune issued a letter not agreeing for cancellation of posting order vide HQ CESC Pune letter No. 132601/Adm-17/JE(Civ)/19/E1B(S)/A1(a) dated 08.01.2018 (R4).

Annexure R-5 - True copy of further posting was given as per his choice station submitted vide GE (AF) Trivandrum letter No. 1011/A/433/E1B dated 05.04.2017 (R5).

Annexure R-6 - True copy of HQ Chief Engineer (AF) Bangalore letter No. 122011/AF/4122/E1B(S) dated 15.05.2017 (R6).

Annexure R-7 - Policy / clarification issued vide HQ CESC Pune letter No. 132402/GEN/ASSN/UNION/387/E1B(S)/A dated 03.09.2016 (R7).

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